

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 866 of 2020

Dinesh Pandit

... **Petitioner**

-Versus-

The State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Saurabh Shekhar, Advocate

For the Respondent-State : Ms. Puja Agarwal, A.C. to A.A.G.-II

04/08.07.2020. Heard Mr. Saurabh Shekhar, learned counsel for the petitioner and Ms. Puja Agarwal, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file the counter affidavit within a period of four weeks.

Post this matter on 20.08.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/